NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/233/ (IB)/2017

NAME OF THE PETITIONER(S) : L&T FINANCE LTD

NAME OF THE RESPONDENT(S) : CT RAMANATHAN INFRASTRUCTURE PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. Selfosh Hur. Court to DeMorer C

Counsel for both the parties are present. Counsel for the Petitioner prayed for time. At request, time is enlarged to seek fresh instruction from his client in view of the defence that has been taken by the Counsel for the Corporate Debtor. At request, time is enlarged. Put up on 14.09.2017 at 10.30 A.M.

ORDER

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)